

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-772/ND/2018

Under Section: 9 of IBC Code, 2016.

In the matter of:

Simran Kaur

.....Applicant

Vs.

International Traceability Systems

.....Respondent

Order delivered on 19.09.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant

: Mr. Pawan Dubey, Adv.
Mr. Tarun Khanna, Adv.

For the Respondent

: Ms. Ateka Khan, AR

ORDER

Order reserved.

Mukesh


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**